# GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

# LOK SABHA UNSTARRED QUESTION NO. 2710 TO BE ANSWERED ON 4<sup>TH</sup> AUGUST, 2021

#### **BAN OF CHINESE TELECOM EQUIPMENTS**

# 2710. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR: SHRI K. NAVASKANI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government is aware that the United States of America, Australia and Canada have banned the usage of Chinese telecom equipments in 5G services;

(b) if so, the details thereof and the reasons thereof along with the reaction of the Government thereto;

(c) whether the Department of Telecommunications has constituted any working groups to prepare a 5G roll out roadmap and if so, the details thereof; and

(d) whether the Government proposes to allow Chinese telecom companies to be involved in the roll out and operation of 5G services and if so, the details thereof?

# ANSWER

# MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a) to (d) The policy of any country regarding sourcing of equipment in the telecom network for 5G services would be based on different considerations including geo political, economic, security etc. In so-far-as India is concerned, National Security Directive on Telecommunication Sector has been issued and it is in operation from 15.06.2021. DoT has issued amendment in Telecom Licenses on 10.03.2021, wherein, all Licensees have been directed to connect only Trusted Products in their Telecom networks with effect from 15.06.2021.

An inter-ministerial High Level Forum (HLF) for 5G India 2020 was constituted in September, 2017 to articulate the vision for 5G in India and to recommend policy initiatives and action plans to realize this vision. The High Level Forum submitted its report titled "Making India 5G Ready" in August 2018. The 5G services have not yet commenced in the country. However, the Department of Telecommunications (DoT) has granted permission to Telecom Service Providers namely M/s Bharti Airtel Ltd., M/s Reliance JioInfocomm Ltd., M/s Vodafone Idea Ltd. on 27<sup>th</sup> May 2021 and M/s Mahanagar Telephone Nigam Limited on 23<sup>rd</sup> June 2021 for conducting 5G Technology trials with a validity period of 6 months.

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